

ITEM NO.5

COURT NO.8

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 892/2020

MEHMOOD PRACHA

Appellant(s)

VERSUS

CENTRAL ADMINISTRATIVE TRIBUNAL

Respondent(s)

([TO BE TAKEN UP IN THE FIRST THREE CASES]FOR ADMISSION and IA No.134174/2020-STAY APPLICATION and IA No.134173/2020-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.134172/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON )

Date : 20-07-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Appellant-in-person

For Respondent(s) Mr. Vikramjeet Banerjee, ASG

UPON hearing the counsel the Court made the following  
O R D E R

The appellant seeks and is granted two weeks' time to produce the actual charge filed against him.

List the matter on 10.08.2022.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU KAPOOR)  
ASSISTANT REGISTRAR